

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF B BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 7

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 1 | ITA 3375/MUM/2024 | 2011-12 | [D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED) | |
| 2 | ITA 3546/MUM/2024 | 2012-13 | [D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED) | |
| 3 | ITA 3568/MUM/2024 | 2013-14 | [D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED) | |
| 4 | ITA 3612/MUM/2024 | 2016-17 | [D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED) | |
| 5 | ITA 3628/MUM/2024 | 2014-15 | [D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED) | |
| 6 | ITA 3816/MUM/2024 | 2016-17 | [D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED) | |
| 7 | ITA 1840/MUM/2025 | 2013-14 | [A] SONU PANKAJ SHAKTI SAGAR SOOD | |
| 8 | ITA 1841/MUM/2025 | 2021-22 | [A] SONU PANKAJ SHAKTI SAGAR SOOD | |
| 9 | ITA 1842/MUM/2025 | 2020-21 | [A] SONU PANKAJ SHAKTI SAGAR SOOD | |
| 10 | ITA 1843/MUM/2025 | 2014-15 | [A] SONU PANKAJ SHAKTI SAGAR SOOD | |
| 11 | ITA 7104/MUM/2025 | 2020-2021 | [A] BHARTI NEHRU KARIYA (E-FILE) | |
| 12 | ITA 7112/MUM/2025 | 2013-14 | [A] BLR LOGISTIKS (I) LIMITED | |
| 13 | ITA 7169/MUM/2025 | 2014-15 | [A] BHARAT KANTILAL DOSHI (E-FILE) | |
| 14 | ITA 7170/MUM/2025 | 2016-17 | [A] BHARAT KANTILAL DOSHI (E-FILE) | |
| 15 | ITA 7171/MUM/2025 | 2017-18 | [A] BHARAT KANTILAL DOSHI (E-FILE) | |
| 16 | ITA 7207/MUM/2025 | 2015-16 | [A] NOORUL HASAN SHAIKH | |
| 17 | ITA 7209/MUM/2025 | - | [A] BOMBAY MALAY ALEE SAMAJAM | |
| 18 | ITA 7222/MUM/2025 | 2017-18 | [A] BHATTAD BROTHERS REALTY PRIVATE LIMITED (E-FILE) | |
| 19 | ITA 7247/MUM/2025 | 2015-16 | [A] BHAVIN MAHENDRA KHATRI (E-FILE) | |
| 20 | ITA 8102/MUM/2025 | 2013-14 | [D] NIMESH PRAVINCHANDRA MEHTA (E-FILE) | |
| 21 | ITA 8121/MUM/2025 | 2010 | [D] NIPA PREMAL DOSHI (E-FILE) | |
| 22 | ITA 8122/MUM/2025 | 2011 | [D] NIPA PREMAL DOSHI (E-FILE) | |
| 23 | ITA 8135/MUM/2025 | 2020-21 | [D] NINE METALS (E-FILE) | |
| 24 | CO 224/MUM/2025 | 2017-18 | [A] BRANDSPARKS DIGITAL SERVICES LLP | |
| 25 | CO 225/MUM/2025 | 2018-19 | [A] BRANDSPARKS DIGITAL SERVICES LLP | |
| 26 | CO 226/MUM/2025 | 2019-20 | [A] BRANDSPARKS DIGITAL SERVICES LLP | |
| 27 | ITA 3390/MUM/2025 | 2020-21 | [A] NAHAR BUILDERS LIMITED | |
| 28 | ITA 4734/MUM/2025 | 2018-19 | [D] BRANDSPARKS DIGITAL SERVICES LLP | |
| 29 | ITA 4735/MUM/2025 | 2019-20 | [D] BRANDSPARKS DIGITAL SERVICES LLP | |
| 30 | ITA 4740/MUM/2025 | 2017-18 | [D] BRANDSPARKS DIGITAL SERVICES LLP | |
| 31 | ITA 7072/MUM/2025 | 2013-2014 | [A] SARITA VIJAYKUMAR GUPTA (E-FILE) | |
| 32 | ITA 7671/MUM/2025 | 2019-20 | [A] BHAVESH MULJI KATIRA | |
| 33 | ITA 3898/MUM/2025 | 2020-21 | [D] NDL VENTURES LIMITED (E-FILE) | |
| 34 | ITA 3899/MUM/2025 | 2018-19 | [D] NDL VENTURES LIMITED (E-FILE) | |
| 35 | ITA 3900/MUM/2025 | 2022-23 | [D] NDL VENTURES LIMITED (E-FILE) | |


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF D BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--|---------|
| 1 | ITA 6577/MUM/2025 | 2015-16 | [A] RAMESH PURSHOTTAM MODI (STAY GRANTED) | |
| 2 | ITA 3597/MUM/2024 | 2013-14 | [A] DEEPAK MAHADEO BHOIR (RECALLED MATTER) | |
| 3 | ITA 3510/MUM/2025 | 2019-20 | [A] RELIANCE RETAIL LIMITED | |
| 4 | ITA 4244/MUM/2025 | 2019-20 | [D] RELIANCE RETAIL LIMITED (E-FILE) | |
| 5 | ITA 5787/MUM/2025 | 2015-16 | [A] DURGA VIJAYKUMAR LAKHANI | |
| 6 | ITA 5788/MUM/2025 | 2016-17 | [A] DURGA VIJAYKUMAR LAKHANI | |
| 7 | ITA 6530/MUM/2025 | 2014-15 | [A] MILAN BIPIN MEHTA | |
| 8 | ITA 6535/MUM/2025 | 2010-11 | [A] RAFAT SAIYED ABDULLAH SHAIKH (E-FILE) | |
| 9 | ITA 7769/MUM/2025 | 2015-16 | [A] DARSHANA JATIN SHAH | |
| 10 | ITA 7777/MUM/2025 | 2022-23 | [A] MOBIL TRUST SERIES 27 | |
| 11 | ITA 7783/MUM/2025 | 2021-22 | [A] RASHMIKANT POPATLAL AMIN (E-FILE) | |
| 12 | ITA 7784/MUM/2025 | 2022-23 | [A] RASHMIKANT POPATLAL AMIN (E-FILE) | |
| 13 | ITA 7785/MUM/2025 | 2023-24 | [A] RASHMIKANT POPATLAL AMIN (E-FILE) | |
| 14 | ITA 7776/MUM/2025 | 2016-17 | [A] MAYURESH PROTEZ PRIVATE LIMITED | |


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 4**

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---|---------|
| 1 | ITA 3072/MUM/2024 | 2011-12 | [A] SHEELA NARESH LODHA (E-FLED) | |
| 2 | ITA 1994/MUM/2025 | 2015-16 | [A] GAUTAMKUMAR NORATMAL JAIN KUMAT | |
| 3 | ITA 6168/MUM/2025 | 2017-18 | [D] WILLISH MUKESH MARU (E-FILE) | |
| 4 | ITA 6208/MUM/2025 | 2017-18 | [D] GENEXT HARDWARE AND PARKS PRIVATE LIMITED (E-FILE) | |
| 5 | ITA 6263/MUM/2025 | 2015-16 | [A] GIRISH CHMANLAL SANGANI | |
| 6 | ITA 6266/MUM/2025 | 2018-19 | [A] GIRISH CHMANLAL SANGANI | |
| 7 | ITA 6581/MUM/2025 | 2012-13 | [A] GAURISHANKAR TUGANRAM PODDAR | |
| 8 | ITA 7654/MUM/2025 | 2018-19 | [A] SUDHANSHU INFRASTRUCTURES PRIVATE LIMITED (E-FILE) | |
| 9 | ITA 7707/MUM/2025 | 2018-19 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 10 | ITA 7708/MUM/2025 | 2019-20 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 11 | ITA 7709/MUM/2025 | 2020-21 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 12 | ITA 7710/MUM/2025 | 2021-22 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 13 | ITA 7711/MUM/2025 | 2022-23 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 14 | ITA 7712/MUM/2025 | 2023-24 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 15 | ITA 7713/MUM/2025 | 2024-25 | [D] WHEELABRATOR ALLOY CASTINGS LIMITED (E-FILE) | |
| 16 | ITA 7720/MUM/2025 | 2023-24 | [D] SURAJ OMPRAKASH AGRAWAL (E-FILE) | |
| 17 | ITA 6539/MUM/2025 | 2023-24 | [A] SATYARAJ CO-OPERATIVE CREDIT SOCIETY LIMITED (E-FILE) | |
| 18 | ITA 6572/MUM/2025 | 2015-16 | [A] M/S. GOENKA JEWELLERS | |

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF SMC BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 6**

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---|---------|
| 1 | ITA 7206/MUM/2025 | 2015-16 | [A] NOORUL HASAN SHAIKH | |
| 2 | ITA 7687/MUM/2025 | 2012-13 | [A] MADHU SATISH KHANNA | |
| 3 | ITA 7696/MUM/2025 | 2017-2018 | [A] CHETAN VASU SUVARNA (E-FILE) | |
| 4 | ITA 7722/MUM/2025 | 2021-22 | [A] L7 MEDIA PRIVATE LIMITED (E-FILE) | |
| 5 | ITA 7729/MUM/2025 | 2016-17 | [A] SUNIL SURESH RANE (E-FILE) | |
| 6 | ITA 8723/MUM/2025 | 2017-18 | [A] MOHD.IRFAN ANWAR QURESHI (E-FILE) | |
| 7 | ITA 8724/MUM/2025 | 2018-19 | [A] MOHD.IRFAN ANWAR QURESHI (E-FILE) | |
| 8 | ITA 8725/MUM/2025 | 2020-21 | [A] MOHD IRFAN ANWAR QURESHI (E-FILE) | |
| 9 | ITA 8731/MUM/2025 | 2011-12 | [D] HITESH KHIMCHAND JAIN (E-FILE) | |
| 10 | ITA 7208/MUM/2025 | 2018-19 | [A] ANANT RAMCHADRA DHOTRE | |
| 11 | ITA 6585/MUM/2025 | 2013-2014 | [A] KCA CO OPERATIVE CERDIT SOCIETY (E-FILE) | |
| 12 | ITA 7653/MUM/2025 | 2017-18 | [A] RUCHI STOCK & SECURITIES PRIVATE LIMITED (E-FILE) | |


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